

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3526
TO BE ANSWERED ON 21.03.2025

REGULARIZATION OF AWW AND AWH

3526. COM. SELVARAJ V:
SHRI SUBBARAYAN K:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the attention of the Government has been drawn towards an observation by the Gujarat High Court urging the Union and the State Government to jointly formulate a policy for absorption of Anganwadi Workers (AWW) and Anganwadi Helpers (AWH) in Government services and confer the consequential benefits of regularization of their jobs under the Integrated Child Development Services (ICDS), a centrally sponsored scheme; and
- (b) if so, the details thereof and the response of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) & (b) The Ministry has examined the relevant judgement and has decided to challenge it.
